

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS
LOK SABHA
UNSTARRED QUESTION NO. 1454
TO BE ANSWERED ON: **25.07.2017**

TRANSFER OF SUBSIDY

1454. SHRI BHAGWANTH KHUBA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has prepared a roadmap to get hold of the details of the farmers to capture the sales data for transferring subsidy into the accounts of the farmers directly; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS,
SHIPPING, ROAD TRANSPORT & HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b): The Direct Benefit Transfer (DBT) Scheme being implemented in fertilizer subsidy, is different from the traditional DBT in other social schemes. Under the proposed DBT scheme of fertilizers subsidy, the beneficiaries would continue to be provided fertilizers at subsidised prices, i.e. the fertilizers will be available in the market at subsidised MRP. However, the fertilizer companies will be paid 100% subsidy on various fertilizer grades, only after actual sale is made by the retailers to the beneficiaries through Point of Sale (PoS) machines, installed at retailer shops. The beneficiaries will be identified through Aadhaar Card, KCC, Voter ID etc.
